

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.09.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 265 of 2019 in Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr. With	Varsha Banerjee	Madhusmita Bora-R1 Pratishtha Vij G. Ananda Selvan-R2
2.	Comp. App. (AT) No. __ of 2021 Diary No. 19723	Agarwal Coal Corporation Pvt. Ltd. Vs. Ms. J. Karthiga & Ors.	V.N. Dubey	Pratishtha Vij-R1 Madhusmita Bora-R2

For Hearing

3.	Comp. App. (AT) (Ins) No. 454 of 2021 (PH)	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors. With	Misha Rohatgi Mohta	Liz Mathew Sonali Jain Rohan Rajadhyaksha-R1 Ashish Dholakia-R2 Raunak Dhillon-R3
4.	Comp. App. (AT) (Ins) No. 455 of 2021 (PH)	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Misha Rohatgi Mohta	Liz Mathew Sonali Jain-R1 Ashish Dholakia-R2 Aditya Marwah-R3

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi, RP of Alok Industries & Ors.	Nishant Awana	Roopali Singh-R2&3 Sneha Janakiraman-COC
6.	Comp. App. (AT) (Ins) No. 286 of 2020	Asset Reconstruction Company India Ltd.(ARCIL) Vs. Mangesh Vitthal Kekre & Anr.	Avnish Mahapatra	Rajat Lohia-R1 Gursat Singh-R2
7.	Comp. App. (AT) (Ins) No. 156 of 2021	Starlog Enterprises Ltd. Vs. Avil Menezes IRP for AMW Motors Ltd.	Pai Amit	Bishwajit Dubey Srideepa Bhattacharyya Prafful Goyal

8.	Comp. App. (AT) (Ins) No. 198-199 of 2021	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Anr.	Harish Katyal	Gurmeet Bindra Saurabh Kalia-R2
9.	Comp. App. (AT) (Ins) No. 373 of 2021	Anil Chhabria Vs. Beacon Truteeship Ltd. & Anr.	Kumar Anurag Singh	Sneha Jaisingh Amogh Joshi-R1 S. Gopal Krishnan-R2

For Directions - to Settle Date

10.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik Sachin Akhoury
11.	Comp. App. (AT) (Ins) No. 1106 of 2020 (PH)	Nitin Hasmukhlal Parikh Vs. IDBI Bank Ltd. & Anr.	Mansij Arya	Arvind Kumar Gupta Rajat Prakash-R1 Pabitra Dutta-R2
12.	Comp. App. (AT) (Ins) No. 256 of 2021	Henan Boom Gelatin Co. Ltd. Vs. Sunil healthcare Ltd.	Nandini Sharma	Sadapurna Mukherjee
13.	Comp. App. (AT) (Ins) No. 369 of 2021	Naushad Ahmed & Anr. Vs. Sudershan Gupta Resolution Professional of VIL Ltd. & Ors.	Ashish Choudhary	Nipun Gautam-R1 Amit Aggarwal-R2
14.	Comp. App. (AT) (Ins) No. 586 of 2021	Rahul Khilnaani & Anr. Vs. Atul Kumar Jain	Anubhav Gupta	Ashish Makhija
15.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal
16.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav Mukesh Kr. Verma
17.	Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta & Anr. With	Deebojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshith-R2 Abhay Anand Jena
18.	Contempt Case (AT) No. 17 of 2021 in Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta, Liquidator & Anr.	Debojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshit-R2

19.	Comp. App. (AT) (Ins) No. 528 of 2021	Edelweiss Assets Reconstruction Company Ltd. Vs. Nishiland Park Ltd.	Atul Sharma	
20.	Comp. App. (AT) (Ins) No. 530 of 2021	Agrawal Poly Plast Pvt. Ltd. Vs. Star Lamipacks Pvt. Ltd.	Anuradha Dutt	

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**